

ITEM NO.111

COURT NO.14

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO.8915/2012

C.ANIL CHANDRAN

Appellant(s)

VERSUS

M.K.RAGHAVAN . & ORS.

Respondent(s)

Date : 20-09-2023 This appeal was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Dr. K.P.kylasanatha Pillay, Adv.
Mr. A. Venayagam Balan, AOR
Mr. Gaurav Pal, Adv.

For Respondent(s) Mr. P. A. Noor Muhamed, AOR
Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.
Mr. Alim Anvar, Adv.
Mr. Abraham Mathew, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow i.e. 21st September, 2023 on the top of the Board.

(KAVITA PAHUJA)
COURT MASTER (SH)

(NAND KISHOR)
COURT MASTER (NSH)